



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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PART III Co-operative Department

REGISTRATION CERTIFICATE

No. 5746/2016/O.1. *18th January 2017.*

I do hereby certify in exercise of the powers conferred on me under Section 7 of the Kerala Co-operative Societies Act, 1969 (Act 21 of 1969) that the following Society, the particulars which is furnished in the Categorical Statement is registered by me today as a Co-operative Society under the said Act on the basis of limited liability and that the bye-laws of the undermentioned society is also hereby registered under the said Section.

Categorical Statement

- Name and Number of the Society—The Thiruvazhiyode Traders Development Co-operative Society Ltd. No. P. 1421.
- Date of Registration—18-1-2017.
- Address—Krishna Complex, Room No. 12C, 12D, 12E, Thiruvazhiyode P.O., Ottapalam Taluk, Palakkad, Pin-679 514.
- Liability—Limited.

- Area of Operation—Whole area of Vellinezhi, Kadambazhipuram, Pookkottukavu Panchayats in Sreekrishnapuram Block.
- Main Objects—To accept deposits from members, lending loans to members and undertake business activities for the welfare of their members.
- Type of Society—Miscellaneous Society, under Rule 15(12) 3 (1) of Kerala Co-operative Societies Act 1969.
- Authorized Share Capital—` 75,00,000 (Rupees Seventy five lakh only)
 - 20000 'A' class shares of ` 250 each
 - 20000 'B' class shares of ` 100 each
 - 20000 'C' class shares of ` 25 each
- Maximum Borrowing Power—150 times of paid up Share Capital Plus Reserve Fund.

Office of the Joint Registrar of
 Co-operative Societies (General),
 Palakkad.

(Sd.)
 Joint Registrar (General).

REGISTRATION CERTIFICATE

In exercise of the powers conferred upon me under Section 7 of the Kerala Co-operative Societies Act, 1969 (Act 21 of 1969) I do hereby certify that the following Societies, the particulars which are furnished in the Categorical Statements are registered by me today as a Co-operative Society under the said Act, on the basis of limited liability and that the bye-laws of the undermentioned Societies are also hereby registered under the said Section.

Categorical Statements

(1)

No. O-3618/2016/R.Dis. *18th January 2017.*

1. Name and No. of the Society—Valiyaparamba Kayal Tourism Co-operative Society Ltd. No. S. 547.
2. Date of Registration—18-1-2017.
3. Address—Palakkunnu, P.O. Bekal, Kasaragod District, Pin-671 318.
4. Liability—Limited.
5. Area of Operation—Whole Kasaragod District except Vorkady Grama Panchayath.
6. Main Object—As per Bye-law No. 3.
7. Authorised Share Capital—
 - (1) 10000 'A' Class shares of ` 500 = ` 5000000.
 - (2) 10000 'B' Class shares of ` 500 = ` 5000000.
 - (3) 50000 'C' Class shares of ` 10 = ` 500000
 Total = ` 5,55,00,000.

8. Maximum Borrowing Power of the Society—100 times of the paid up Share Capital Plus Reserve Fund.
9. Type of Society—Rule 15 (11)(1) Primary Tourism Co-operative Society.

(2)

No. O-4122/2016/R.Dis. *23rd January 2017.*

1. Name and No. of the Society—Thulunad Farmers Welfare Co-operative Society Ltd No. S. 548.
2. Date of Registration—23-1-2017.
3. Address—Kumbla, P.O. Kumbla, Kasaragod District, Pin-671 321.
4. Liability—Limited.
5. Area of Operation—Whole Kasaragod and Manjeshwaram Taluk.
6. Main Object—As per Bye-law No. 3.
7. Authorised Share Capital—
 - (1) 5000 'A' Class shares of ` 1000 = ` 5000000.
 - (2) 9000 'B' Class shares of ` 500 = ` 4500000
 - (3) 20000 'C' class shares of ` 25 = ` 500000
 Total = ` 1,00,00,000.
8. Maximum Borrowing Power of the Society—100 times of paid up Share Capital plus Reserve Fund.
9. Type of Society—Rule 15 (12)(1)—Miscellaneous Welfare Co-operative Society.

(Sd.)

Office of the Joint Registrar of
Co-operative Societies (General),
Kasaragod.*Joint Registrar of
Co-operative Societies
(General).*